

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 64171/2025

[Arising out of impugned final judgment and order dated 06-09-2024 in WPC No. 9602/2021 passed by the High Court of Judicature at Allahabad]

THE STATE OF U.P & ORS.

Petitioner(s)

VERSUS

RAJ KUMAR JAISWAL

Respondent(s)

IA No. 293020/2025 - CONDONATION OF DELAY IN FILING

IA No. 293018/2025 - EXEMPTION FROM FILING O.T.

Date : 01-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Palak Mathur, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the Special Leave Petition as well as on the application for condonation of delay.
2. Tag with Civil Appeal No. 3247 of 2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR